

गांवों को लाभ पहुंचाना जरूरी है लेकिन भूमिहीन किसान को लाभ कैसे मिले। दूध डेयरी के इकुइपमेंट्स का आयात करना हम कब बन्द करेंगे और कब आत्मनिर्भर होंगे, इस के बारे में भी सरकार को सोचना चाहिए।

एक आखिरी बात मैं यह कहना चाहती हूँ कि वर्ल्ड हेल्थ आर्गेनाइजेशन ने एक सुझाव पारित किया है कि बेबी फूड का निर्माण और उसके एडवरटाइजमेंट बन्द करने चाहिए। सरकार इस के बारे में क्या करने जा रही है। इन सब बातों पर बहस होना बहुत जरूरी है।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATA-SUBBAIAH): For the first time I saw Prof. Dandavate being irritated. He is not a man to get ruffled so soon.

All these points which the hon. Members have made, I shall refer to the concerned ministries. Wherever they feel it necessary to come forward or to do something in the matter, they will do.

MR. DEPUTY-SPEAKER: We take up item No. 9

15.11 hrs.

#### ELECTION TO COMMITTEE

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI R. R. BHOLE (Bombay-South Central): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (8) of Rule 254 read with sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, one

member from among themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee vice Shri K. Rajamallu resigned from the Committee."

MR. DEPUTY SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha one member from among themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee vice Shri K. Rajamallu resigned from the Committee."

*The motion was adopted.*

15.13 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
TWENTY-EIGHTH REPORT

SHRI RAMNATH DUBEY (Banda): I beg to move:

"That this House do agree with the Twenty-eighth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 9th September, 1981."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Twenty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th September, 1981."

*The motion was adopted.*